

GOVERNMENT OF INDIA  
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

**LOK SABHA**  
**UNSTARRED QUESTION NO. 3599**  
TO BE ANSWERED ON 20.12.2021

**Environmental Clearance sought by NHAI**

3599. SHRIMATI MANEKA SANJAY GANDHI:  
SHRI ASHOK MAHADEORAO NETE:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

- (a) the number of environmental clearances sought by the NHAI from the Ministry of Environment, Forest and Climate Change for diversion of forest lands in 2021;
- (b) the project-wise breakdown of the total number of clearances granted, rejected and pending before the Ministry;
- (c) whether the Government has given environmental clearance to Nizamabad-Jagdarpur (National Highway no.16) which passes through Shironcha under tribal parliamentary constituency Gadchiroli-Chimur of Maharashtra and if so, the details thereof; and
- (d) if not, the reasons therefor including the time by which the environmental clearance in respect of the said route is proposed to be given?

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE**  
**(SHRI ASHWINI KUMAR CHOUBEY)**

- (a) to (b): Total nine (09) proposals of environmental clearances were sought by the NHAI from the Ministry of Environment, Forest and Climate Change for diversion of forest lands in 2021. The project wise status of the aforesaid nine projects is as per Annexure - I
- (c) to (d) No sir.Ministry has not received any such proposal for grant of Environmental Clearance.

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**Annexure – I**

**List of proposals pending for grant of Environmental Clearance \***

<b>S. No.</b>	<b>Proposal Details</b>
01	Development of Haryana Section from Km 0+000 to Km 135+056 of Delhi-Amritsar-Katra Expressway by M/s National Highways Authority of India.
02	Development of Urban Extension Road-II (NH-344M) from Design chainage Km 0.000 to Km 38.111. Development of link road (new NH-344P) (Km 0.000 to Km 29.600) between Bawana Industrial Area Delhi (from Km 7.750 of UER II) till bypass of NH[1]352A at village Barwasni, Sonipat in Haryana as spur of Urban Extension Road-II (NH[1]344M) in the state of Delhi/Haryana. Development of link road (new NH-344N) (Km 0.000 to Km 7.500) between Dichaon Kalan till Bahadurgarh Bypass/NH-10 in the state of NCT of Delhi/Haryana. (Total Length of Project: 75.211 Km) by M/s National Highways Authority of India (NHAI).
03	Construction of 6-lane highway from Chittoor to Thatchur NH-716B (Km0.000 to 126.550) from District Chittoor, Andhra Pradesh to Thatchur, District Tiruvallur, Tamil Nadu by M/s National Highways Authority of India (NHAI).
04	Development of Punjab Section from Km 135+056 to Km 396+863 of Delhi-Amritsar-Katra Expressway by M/s National Highways Authority of India.
05	Development of access-controlled Ludhiana-Rupnagar Greenfield Highway, starting from Delhi-Katra Expressway (NE-5) near village Manewal and terminating on NH[1]205 at Rupnagar near village Bheora including development of its spur (starting near village PippalMajra and terminate at Kharar) in the State of Punjab under BharatmalaPariyojana by M/s National Highways Authority of India (Total Length 110 Km)
06	Development of Economic Corridors, Inter-corridors, feeder routes and Coastal Road to improve the efficiency of freight movement in India (Lot-3/Odisha & Jharkhand/Package-2) Raipur-Vishakhapatnam (Ch. 0.000 - Ch. 124.661 km) (Length 124.661 km) in the State of Chhattisgarh under BharatmalaPariyojana by M/s National Authority of India (NHAI)
07	Development of access controlled Amritsar-Bathinda Greenfield Highway starting from Delhi-Amritsar Expressway near SultanpurLodhi (village Tiba) and terminate at Bathinda (near Sangat Kalan) as part of Amritsar-Jamnagar Economic Corridor under BharatmalaPariyojana (Total Length 155 km) by M/s National Highways Authority of India
08	Construction of 4 lanes Access Controlled (New NH-365BG) Greenfield Highway Section of Khammam to Devarapalli of length 162.126 km from Khammam in the state of Telangana to Devrapalli in the state of Andhra Pradesh under Economic Corridor under BharatmalaPariyojana by M/s National Highways Authority of India - Re-consideration for Environmental Clearance
09	Construction of 6/8 laning of Kanpur-Lucknow Expressway starting from Shaheed Path to Shuklaganj Jn. of NH-27 (Old No. NH-25) in the state of Uttar Pradesh by M/s National Highways Authority of India

\* These projects have been processed for Environmental Clearance which would be granted upon submission of either Stage – I Forest Clearance or on submission of alternate alignment bypassing the forest land.